

ITEM NO.14

Court 7 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s).32742/2019

(Arising out of impugned final judgment and order dated 10-05-2019 in CRA No.3973/2014 passed by the High Court Of Judicature At Allahabad)

OMVEER & ANR.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No.155489/2019 - CONDONATION OF DELAY IN FILING, IA No.155491/2019 - EXEMPTION FROM FILING O.T.)

Date : 05-03-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Vinod Prasad, Sr. Adv.
Mr. Dharendra Kumar, Adv.
Mr. Subas Ray, Adv.
Mr. Aditya Kr. Dubey, Adv.
Ms. Swati Setia, Adv.
Mr. Devvrat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after three weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER